NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	-	Await OL report	230/ 232	Cosmic Rentals Pvt. Ltd.
NIABAT (INLO				

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

Bamod Kumar

2) Prima Halt

Rub. d. OIL

ORDER

Counsel for Petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC & R.D is present. Counsel has to offer comments on the findings of R.D. Counsel reported that, he has filed comments on the findings of ROC-Karnataka, Bangalore and requested time to offer comments on the observations of R.D. List it on 25/01/2018.

Member (T)

Member (J)